

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 26.04.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.25AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (CH) No. 06/2021	Neeta Srinivasa Zanvar & another Vs Nagarjuna Agro Chemicals Private Limited & 3 others	Menon Karthick Mukundan Neelakantan	T. R. Ramakrishnan R- 1 Nakul Mohota K. Gowtham Kumar Kanishk Kejriwal Amit Rajkotia, PCS for R2-R4

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**By the order of Hon'ble Member (J)**  
**-sd/-**  
**(Chennai Bench)**